



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D. B. Civil Writ Petition No. 1308/2022

Ved Prakash Chokdayat

----Petitioner

Versus

High Court of Rajasthan & Another.

----Respondents

For Petitioner

: Mr. Aditya Jain Advocate through Video Conferencing.



HON'BLE MR. JUSTICE MANINDRA MOHAN SHRIVASTAVA

HON'BLE MR. JUSTICE BIRENDRA KUMAR

Order

28/01/2022

Heard.

Petitioner has filed this petition on following grounds:

- (a) Out of four optional answers for Question No. 46 of C Series, it has two correct answers as Option No. 1 and Option No. 3 whereas the respondents have provided only Option No. 1 as the correct answer.
- (b) In respect of Question No. 68 of C Series, out of four options as answers, Option No. 2 and Option No. 4 both are correct answers whereas the respondents have provided only Option No. 2 as correct answer.
- (c) In respect of Question No. 73 of C Series, out of four options as answers, Option No. 2 and Option No. 4 both are correct answers whereas the respondents have provided only Option No. 2 as correct answer.

Issue notice to respondents on payment of P.F. by 31.01.2022, returnable on or before 16.02.2022.

List this matter on 16.02.2022.

(BIRENDRA KUMAR),J

(MANINDRA MOHAN SHRIVASTAVA),J

MANOJ NARWANI /30